

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1505
ANSWERED ON:14.08.2013
STANDARD AND QUALITY IN TECHNICAL ENGINEERING COLLEGES
Kalmadi Shri Suresh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) has evolved any suitable methodology/policy to ensure that the standard and quality in technical and engineering colleges affiliated to universities is not diluted; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b) : The University Grants Commission (UGC), in its 493rd meeting held on 10th May, 2013 resolved that in view of the judgement and order of the Hon'ble Supreme Court on April, 25th, 2013 in Civil Appeal No. 1145 of 2004 and Civil Appeal No. 5736-5745 of 2004, the affiliating Universities should not grant any further affiliation to any new colleges/courses offering technical education, till the UGC communicates suitable guidelines/regulations in this regard, in order to ensure that the desired standards of teaching and learning are upheld in affiliated colleges offering technical/engineering courses/programmes.